(क) भारत कोकिंग कोल लिमिटेड में कितने व्यक्तियों को बिना कारण बताये गलत नाम पर काम करने के आरोप में सेवा से हटा दिया गया है;

(ख) कितने व्यक्तियों को अपनी सच्चाई का सबूत देने के बाद काम पर वापस लिया गया;

(ग) गलत ढंग से हटाये गये श्रमिकों को मुआवजे के तौर पर कितनी धनराशि दी गई; और

(घ) इस धनराशि के दुरुपयोग की जिम्मेदारी किन-किन अधिकारियों पर है और उनके विरुद्ध क्या कार्यवाही की जा रही है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) और (ख). भा० को० लि० के 810 कामगारों को, जिनकी शिनाख्त सन्देहास्पद पाई गई थी, काम से हटा दिया गया था। इनमें से 508 ने जब अपनी वास्तविक पहचान सिद्ध कर दी तो उन्हें काम पर वापस ले लिया गया।

(ग) और (घ). काम न दिए जाने की अवधि की मजदूरी के रूप में उन्हें 1,47,801 रुपए की धनराशि का भुगतान किया जा चुका है। इसके अतिरिक्त 4,41,320 रुपए की धनराशि का भुगतान अभी किया जाना है। इस धनराशि के दुरुपयोग का कोई मामला सामने नहीं आया है।

Refund of Caution Money by Sainik School, Kunjpura

5958. SHRI KRISHNA CHANDRA HALDER : Will the Minister of DEFENCE be pleased to state :

(a) whether the Sainik School, Kunjpura (Karnal) has not refunded the caution money of the boys who passed out from the school in 1975;

(b) if so, the reasons there of ; and

(c) what steps Government propose to take to expedite the refund of caution money ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM : (a) Caution money in respect of all the boys who passed out from the Sainik School Kunjpura in 1975 except 9, has been refunded.

(b) and (c). These 9 boys were retained in the school in the Month of May, 1975 for N.D.A. coachintg. These boys were in receipt of scholarship from Delhi Administration. For their stay in the school for N.D.A. coaching, a sum of Rs. 175/- per boy has been claimed from Delhi Administration. As per the agreement bond executed by the parents at the time of admission any amount withheld or disputed by the Govt. is to be settled by the parents/guardians. The caution money in respect of these boys has therefore, been withheld pending sanction of scholarship by the Delhi Administration. The amount will be refunded to the students on receipt of scholarship from Delhi Administration.

Since there has been considerable delay in settling this matter, it is being taken up at Government level with the Delhi Administration.

Tribal Unrest

5959. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps taken by the Ministry to check the tribal unrest in the country ; and

(b) the reasons of the unrest ?

THE MINISTER OF HOME AFFAIRS : (SHRI CHARAN SINGH) : (a) and (b). The Government do not agree that there is any tribal unrest in the country. The Government, are, however, anxious that development of tribal areas should receive high priority and appropriate steps in this behalf have been taken.

Publication on Life and Activities of Netaji Subhas Chandra Bose

5960. SHRI SAMAR GUHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government consider it as a national duty to collect and preserve the documentary materials connected with the revolutionary activities of Netaji Subhas Chandra Bose outside India;

(b) if so, whether Government would take necessary steps with the help of the Ministry of External Affairs, to find out and collect (i) war-time speeches and writings of Netaji and news and other documents connected with the Azad Hind Legion in Germany and INA in S.E. Asia and (ii) documentary films on Netaji and INA that are likely to be found in the official archives of Japan, W. Germany, E. Germany, U.K., USA, Burma, Malaya, Singapore, Philippines and others;

(c) whether already available writings and speeches of Netaji will be reprinted in all national languages in India for mass circulation;

(d) whether Government will, undertake publications on life and activities of Netaji; and

(e) if so, the policy of the Janata Government thereabout?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Yes, Sir. The Government have already acquired some material in the form of speeches, writings, films and recordings/transcripts of Netaji's speeches from South East Asian and European countries.

(c) to (e). Some publications containing a biographical sketch of Netaji, his speeches, etc., have already been brought out. Reprint of these publications will be considered in light of present stock position and demand.

भारत के छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान फिल्मों सम्बन्धी गोष्ठी

5961. **श्री ईश्वर चौधरी :** क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत के छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान हुई फिल्मों संबंधी गोष्ठी द्वारा क्या सिफारिशें की गई और उनके प्रति सरकार की क्या प्रतिक्रिया है; और

(ख) क्या गोष्ठी में इस बात पर जोर दिया कि राष्ट्रीय फिल्म नीति बनाने के साथ-साथ मनोरंजन कर को भी केन्द्रीय विषय बनाया जाये?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवानी) : (क) छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान भारतीय जन संचार संस्थान द्वारा आयोजित फिल्म गोष्ठी में की गई सिफारिशें संलग्न परिशिष्ट में दी गई हैं। सरकार ने इन सिफारिशों पर अभी तक कोई निर्णय नहीं लिया है।

(ख) गोष्ठी में यह सिफारिश की गई थी कि इस विचार को कि सिनेमा के स्वस्थ विकास के लिए इसको केन्द्रीय विषय बनाया जाए, पूरा करने के लिए एक प्रगतिशील राष्ट्रीय फिल्म नीति विकसित की जाए। गोष्ठी में मनोरंजन कर और सम्बन्धित शुल्कों के ढांचे को युक्तिसंगत बनाने की भी सिफारिश की गई थी।

विवरण

छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान 5 जनवरी से 7 जनवरी, 1977 तक हुई फिल्म गोष्ठी में की गई सिफारिशें।

(1) सरकार को फिल्म उद्योग में अर्थपूर्ण, लोकतांत्रिक, विवेचनात्मक, सुरुचिपूर्ण और वैज्ञानिक परम्परा को सक्रिय रूप से प्रोत्साहित और विकसित करना चाहिए। यह, अभिमानी और बुद्धिहीन निर्देशन, जो आजकल भारतीय सिनेमा में है, को हतोत्साहित करने के लिए कदम उठा कर ही किया जा सकता है।